

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 202
(IB)- 452(ND)2017
I.A/2187/2020, I.A/2180/2020

IN THE MATTER OF:

Power2sme Pvt. Ltd.

... Applicant/Petitioner

Vs.

JV Strips Ltd. & Ors.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Liquidator : Mr. Debashish Nanda, Adv.

ORDER

IA 2187/2020 : The 5th Progress Report is taken on record subject to just exceptions. The IA stands closed.

IA 2180/2020 : Through the IA, an updated list of stakeholders has been placed on record. The same is taken note of. The IA stands closed.

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

-Sd-

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**